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आयकर निदेशालय (पद्धति)
DIRECTORATE OF INCOME TAX (SYSTEMS)
ए आर ए सेंटर, भू-तल, ई-2 झण्डेवाला एक्सटेंशन,
ARA Centre, Ground Floor, E-2, Jhandewalan Extension,
नई दिल्ली-New Delhi-110055

F.No. EDP/Deputation/Grade A&B/2015-16/

Dated: 01.01.2016

CIRCULAR

Filling up the posts of Data Processing Grade 'A' (Group 'B' Non Gazetted) in the offices of Income Tax Department and Directorate of Income-tax (Systems) on deputation basis-regarding

Applications are invited from suitable candidates for appointment on deputation basis for the posts of Data Processing Grade 'A' (Group 'B' Non Gazetted) in the offices of the Income Tax Department and Directorate of Income Tax (Systems). The details regarding the posts are as under:-

S.No.	Name of the Post	No. of Post	Scale	Eligibility
1	Data Processing Assistant Grade 'A'	137	Rs.5500-175-9000 (revised PB-2, Rs. 9300-34800 + grade pay Rs. 4200/)	Officers under the Central Government or State Governments or Union Territories: a) (i) holding analogous posts on regular basis in the parent cadre or Department; or (ii) having three years service in the grade rendered after the appointment thereto on a regular basis in the scale of pay of Rs.5000-8000 (revised PB-2, Rs. 9300-34800 + grade pay Rs. 4200/) or equivalent in the parent cadre or Department; and b) Possessing the educational qualifications and experience prescribed for direct recruits under column (8) i.e. : Master's Degree in Computer Application from a recognized university or equivalent; or Bachelor of Engineering or Bachelor of Technology in Computer Engineering or Computer Science or Computer Technology or Electronic Engineering or Electronics and Communication Engineering from a recognized University or equivalent; or

				<p>Bachelor's Degree in Computer Application or Computer Science from a recognized University or equivalent; or</p> <p>'A' level diploma under department of Electronics Accreditation of Computer Courses Programme or Post Graduate Diploma in Computer Application under University Programme or Post-Polytechnic Diploma in Computer Application awarded by State Council of Technical Education or equivalent.</p> <p>c) Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date receipt of applications.</p>

The deputation will be governed by the terms and conditions as contained in the DOP&T's O.M. No.6/8/2009-Estt (Pay II) dated 17.06.2010 as amended from time to time. Only applications from suitable candidates who are willing and eligible in terms of the above criteria and who can be spared immediately may be forwarded to this office within **45 days** from the issue of this circular along with their bio-data in the prescribed proforma (Annexure-I) duly certified by the office.

The attested copies of the ACRs/APARs of the applicants for the last 5 years along with Vigilance Clearance may also be sent along with the applications.

The applicants who volunteer for the post will not be permitted to withdraw their names at a later date and only such applications that are duly forwarded by the office and accompanied with CRs/and Vigilance Clearance will be considered.

Encl: as above


19/01/16

(M. BARNWAL)

Joint Director of Income Tax (Systems)

Copy forwarded to:-

1. The Under Secretary, C.A. Cell, Department of Revenue, Ministry of Finance, North Block, New Delhi.
2. All Ministries/Departments of Govt. of India

3. Director General of Income Tax (HRD), 2nd Floor, ICADR Building, Plot No.6, Vasant Kunj, Institutional Area Phase II, New Delhi-110070.
4. CCIT (CCA), CR Building, IP Estate, New Delhi
5. Joint Secretary (Admn.) Central Board Excise & Custom Deptt. & Revenue, New Delhi.
6. Director, Directorate of Enforcement, 6th Floor, Lok Nayak Bhawan, Khan Market New Delhi
7. Director of CBI, Delhi Burrow of Narcotics Commissioner of India, 19, The Mall, Marar, Uttar Pradesh-474006
8. Director General, Narcotic Control Bureau, R.K. Puram, Sector-1, West Block-1, New Delhi
9. Govt. of NCY of Delhi, 5, Sham Nath Marg, Delhi
10. Commissioner of Police
11. Pr.CCA, CBDT, New Delhi.
12. CGA, New Delhi
13. Directorate of Revenue Intelligence, D-Block, I.P. Bhawan, I.P. Estate, New Delhi-110002
14. Data Base Cell with a request to upload it on www.irs-officersonline.gov.in
15. Narcotics Control Bureau, Ministry of Home Affairs, North Block, New Delhi
16. Director General, Border Security Force, Block No.1, CGO Complex, Lodhi Road, New Delhi
17. Director General, Central Reserve Police Force, Block No.1, CGO Complex, Lodhi Road, New Delhi
18. Director General, Central Industrial Security Force, Block No.1, CGO Complex, Lodhi Road, New Delhi
19. Director General, Assam Rifles, Shillong-10 through LOAR, Room No.171, North Block, New Delhi
20. Director General, India Tibet Border Police, Block No.2, CGO Complex, Lodhi Road, New Delhi
21. Director General, Sashtra Seema bal, East Block V, R.K. Puram, New Delhi
22. Director General, National Security Guard, Mehram Nagar near Domestic Airport, New Delhi-110037
23. Debts Recovery Tribunal-1, Ministry of Finance, DFS, Sanskriti Bhawan, DB Gupta Road, Jhandewalan, New Delhi
24. Comptroller and Auditor General of India, New Delhi


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Joint Director of Income Tax (Systems)

BIO-DATA

1. Post Applied for :
2. Name of the applicant :
3. Date of entry in Govt. Service :
4. Present post held :
5. Date of appointment in the grade :
Adhoc
Regular
6. Present Pay Scale :
7. Experience :
8. Educational Qualification :
9. Date of return from ex-cadre :
Post if any
10. Brief Service particulars :
11. Whether SC/ST :
12. Choice of Station :
(indicate whether willing to
Work At any other station,
if yes then choice of 3 stations
may be given) : (i) (ii) (iii)

SIGNATURE OF THE APPLICANT

Certificate by parent office:-

1. The information furnished by the candidate has been verified from records and is found to be correct.
2. The applicant is not in the promotion zone in the next three years.
3. No vigilance or disciplinary case or any other dispute is pending against the candidate.
4. Original/photocopies of the ACRs of the candidate for last 5 years are enclosed/being sent separately.
5. The candidate will be relieved within 15 days of the receipt of the letter of his appointment on deputation.

Signature
(Name in Block letters)
Administrative Authority
Designation

Dated :

	Computer Centre	DPA-A
<i>Gujarat</i>	Ahmedabad	8
	Baroda	1
	Surat	1
	Rajkot	1
<i>Karnataka & Goa</i>	Bengaluru	14
<i>CIT(CPC)(ITR), Bengaluru</i>		6
<i>West Bengal & Sikkim</i>	Kolkata	12
<i>M.P. and Chhattisgarh</i>	Bhopal	6
	Jabalpur	2
<i>NWR</i>	Chandigarh	6
	Amritsar	2
	Rohtak	1
	Jalandhar	1
<i>Rajasthan</i>	Jaipur	7
	Jodhpur	2
<i>Tamil Nadu</i>	Chennai	12
	Madurai	2
	Coimbatore	2
<i>Delhi</i>	Delhi	21
<i>DIT(RA)</i>	Delhi	2
<i>DGIT(Systems)</i>	DGIT(Systems)	55
<i>CPC (ITR/TDS)</i>	Bangalore/Delhi	6
<i>AP & Telangana</i>	Hyderabad	8
	Vishakhapatnam	2
<i>UP West & Uttarakhand</i>	Kanpur	7
	Agra	1
	Meerut	1
<i>UP East</i>	Lucknow	5
	Allahabad	2
<i>Kerala</i>	Kochi	6
	Trivandrum	2
<i>Mumbai</i>	Mumbai	19
<i>Bihar & Jharkhand</i>	Patna	5
	Ranchi	2
<i>Odisha</i>	Bhubaneswar	4
<i>Guwahati</i>	Guwahati	5
<i>Pune</i>	Pune	10
	Nasik	1
	Kolhapur	1
<i>Nagpur</i>	Nagpur	6
<i>NADT, Nagpur</i>		17
Total		274

Note : Out of total sanctioned post of 274, number of posts to be filled up by deputation as per relevant Recruitment Rules is 137.